

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:481  
ANSWERED ON:27.07.2005  
E- AUCTION OF COAL  
Acharia Shri Basudeb;Nayak Shri Ananta

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to sell 20 per cent of total coal produced by CIL through e-auction;
- (b) if so, the details thereof;
- (c) whether captive power producers have objected to this proposal;
- (d) if so, the reasons thereof;
- (e) whether the Government has taken into account the concerns of a large number of small coal consumers before implementing the proposal;
- (f) if so, whether the Government proposes to stop e-auction of coal in view of steep resentment of the consumers especially in Orissa;
- (g) if so, whether any direction has been given to Mahanadi Coalfield Ltd. (MCL) in this regard; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a)&(b): Government is considering different options of bringing about market determined price of Coal instead of current system of notification by Coal India Limited. No final decision has been taken as yet.

(c)to(e): Do not arise in view of reply given to part (a) above.

(f): The concept of e-auction has been implemented on a trial basis after taking into account the concerns of small Coal consumers who were not getting adequate coal or did not have Coal linkage, from official channel of Coal supply. These consumers can now participate in the bidding process, through e-auction to draw Coal from the preferred sources. A final decision on continuation or otherwise will be taken after independent evaluation by a reputed institution.

(g)&(h): Do not arise in view of reply given to part (f) above.